

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.11 / KB/2016

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Om Prakash Agarwal & Ors.-Versus-Capricorn Oils Limited. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Priyanka Saha  
Mr. Amritam Mandal  
Advocates.

Resp. NO. 1, 5  
and 6

Amritam Mandal  
Advocate.

2. Mr. Sarathi Dasgupta, Adv. } Petitioners  
Mr. Anirjit Basu, Adv. }  
Ms. Mudrike Khaitan, Adv. }

Mudrike Khaitan  
Adv.  
8/2/2018

**ORDER**

Ld. Counsel for the petitioners and the respondent nos. 1, 5 and 6 is present.

Ld. Counsel for the respondent nos. 1, 5 and 6 has filed written statements, which may be taken on record. Petitioners have already filed written statements.

List on 21/03/2018 for arguments.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)